- (b) whether Government perceives that there is lack of awareness among the senior citizens about the scheme; and
- (c) if so, what measures Government has taken so far to increase awareness about the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (c) The Scheme aims at providing Senior Citizens, living below poverty line and suffering from any of the age related disability/infirmity such as (i) Low Vision; (ii) Hearing Impairment; (iii) Loss of teeth; (iv) Locomotor disability, with such assisted living devices which can restore near normalcy in their bodily functions, overcoming the disability/infirmity manifested. Steps are being taken by the Ministry of Social Justice and Empowerment, being the Nodal Ministry, *inter alia* for budget requirement, operationalisation of the Scheme and for publicizing the scheme.

Schemes for handicapped students in Rajasthan

1880. SHRI HARSVARDHAN SINGH DUNGARPUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of schemes, being implemented for handicapped and mentally challenged students below 18 years in all the States particularly in Rajasthan;
 - (b) what is the present status of these schemes, State-wise; and
 - (c) the details of funds earmarked for these schemes in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) The Details of the Schemes, being implemented for physical and intellectually disability students below 18 years are as given below:

Deen Dayal Upadhyay Rehabilitation Scheme (DDRS):

Under DDRS, *inter alia*, *Grant-in-Aid* is provided to Non-Governmental Organizations (NGOs) running projects for the welfare of Students with Disabilities (PwDs) aimed at enabling to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social-functional levels. The Scheme is applicable to all the States/UTs in the country.

Scholarship Schemes:

The following Scholarship Schemes are being implemented for handicapped and mentally challenged students below 18 years in all States including Rajasthan.

- 1. Pre-matric scholarships for students with disabilities.
- 2. Post-matric scholarships for students with disabilities.

The above two schemes are implemented through National Scholarship Portal. The last date for online application for the year 2016-17 is 30th November, 2016.

Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP):

Under ADIP Scheme the funds are released to various Implementing Agencies to assist the needy disabled persons including physically and intellectually disabled students under 18 years of age in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential. Grants are released to various implementing agencies under the scheme.

Under ADIP Scheme, aids and appliances are also distributed to the Children with Special Need (CWSN) below 14 years of age and attending School under the Sarv Shiksha Abhiyan (SSA) Scheme of the Ministry of Human Resource Development. As per the agreement with Ministry of Human Resource Development, Artificial Limbs Manufacturing Corporation of India (ALIMCO), a Public Sector Undertaking under this Ministry, undertakes ADIP SSA Activities for school children for which 60% of funds are released by the Department under ADIP Scheme and 40% by Ministry of Human Resource Development under their Scheme of Sarv Shiksha Abhiyan (SSA).

(b) State/UTs-wise Number of Proposals received and Number of Proposals Sanctioned under DDRS during the current year is given in the Statement-I (See below).

Number of Scholarship applications received State-wise for the year 2016-17 is given in the Statement-II (*See* below).

State-Wise funds released and utilized under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) by various Implementing Agencies during the year 2016-17 is given in the Statement-III (*See* below).

(c) Details of funds earmarked (BE) for DDRS in the last three years are:

2014-15	₹ 90.00 crore	
2015-16	₹ 60.00 crore	
2016-17	₹ 45.00 crore	

Unstarred Q	Duestions	253
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Pre-Matric Scholarship Scheme for Students with Disabilities (BE) for last three years are:

2014-15	₹ 14.00 crore	
2015-16	₹ 12.00 crore	
2016-17	₹ 04.00 crore	

Post-Matric Scholarship Scheme for Students with Disabilities (BE) for last three years are:

2014-15	₹ 10.00 crore	
2015-16	₹ 12.00 crore	
2016-17	₹ 08.00 crore	
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Details of funds earmarked for ADIP Scheme during the last three years are:

2014-15	₹ 110.00 crore
2015-16	₹ 125.00 crore
2016-17	₹ 130.00 crore

Statement-I

State/UTs-wise Number of Proposals Received and Number of Proposals Sanctioned under DDRS during the current year (As on 23.11.2016)

Sl.	State/UT	2016-17			
No.		Number of	Number of Proposals Sanctioned		Sanctioned
		Proposals Received	2015-16	2016-17	Total
1	2	3	4	5	6
1.	Andhra Pradesh	0	41	0	41
2.	Arunachal Pradesh	0	1	0	1
3.	Assam	0	10	0	10
4.	Bihar	0	6	0	6
5.	Chhattisgarh	0	5	0	5
6.	Delhi	0	8	0	8

54 V	Vritten Answers to	[RAJYA SAI	BHA]	Unstar	red Question
1	2	3	4	5	6
7.	Goa	0	1	0	1
8.	Gujarat	28	8	0	8
9.	Haryana	0	14	0	14
10.	Himachal Pradesh	4	4	0	4
11.	Jammu and Kashmir	0	1	0	1
12.	Jharkhand	0	1	0	1
13.	Karnataka	0	6	0	6
14.	Kerala	60	44	0	44
15.	Madhya Pradesh	25	13	0	13
16.	Maharashtra	15	21	0	21
17.	Manipur	0	22	0	22
18.	Meghalaya	6	4	0	4
19.	Mizoram	2	2	0	2
20.	Nagaland	0	0	0	0
21.	Odisha	21	21	0	21
22.	Puducherry	1	1	0	1
23.	Punjab	8	8	0	8
24.	Rajasthan	0	18	0	18
25.	Sikkim	0	0	0	0
26.	Tamil Nadu	0	15	0	15
27.	Telengana	16	38	0	38
28.	Tripura	0	2	0	2
29.	Uttar Pradesh	4	29	0	29
30.	Uttarakhand	0	3	0	3
31.	West Bengal	0	30	0	30
	Total	190	377	0	377

Statement-II

Number of Scholarship applications received State-wise for the year 2016-17

Sl.	State/UT	Total No. of applications received	
No.		Pre-Matric Scholarship Scheme	Post-Matric Scholarship Scheme
1	2	3	4
1.	Andaman and Nicobar Islands	23	9
2.	Andhra Pradesh	798	327
3.	Arunachal Pradesh	5	31
4.	Assam	58	212
5.	Bihar	126	859
6.	Chandigarh	6	18
7.	Chhattisgarh	219	286
8.	Dadra and Nagar Haveli	0	6
9.	Daman and Diu	4	0
10.	Goa	0	7
11.	Gujarat	246	374
12.	Haryana	11	107
13.	Himachal Pradesh	73	54
14.	Jammu and Kashmir	38	210
15.	Jharkhand	9	214
16.	Karnataka	2548	1630
17.	Kerala	1383	648
18.	Lakshadweep	0	3
19.	Madhya Pradesh	6593	4092
20.	Maharashtra	138	350
21.	Manipur	2	14
22.	Meghalaya	17	67
23.	Mizoram	18	42
24.	Nagaland	0	12
25.	NCT of Delhi	37	372

256 Written Answers to		[RAJYA SABHA]	Unstarred Questions
1	2	3	4
26.	Odisha	1103	1225
27.	Puducherry	8	12
28.	Punjab	79	174
29.	Rajasthan	468	776
30.	Sikkim	2	21
31.	Tamil Nadu	467	1059
32.	Telangana	45	183
33.	Tripura	86	88
34.	Uttar Pradesh	657	2978
35.	Uttarakhand	18	83
36.	West Bengal	461	1426
	Total	15746	17969

Statement-III

State-wise funds released and utilized under Assistance to Disabled Persons for Purchase/Fittings of Aids/Appliances (ADIP Scheme) by various Implementing Agencies during the year 2016-17 (15.11.2016)

Sl. No.	Name of the State/UT	Funds released and utilized (₹ in lakh)
1	2	3
1.	Andhra Pradesh	376.15
2.	Bihar	159.61
3.	Chhattisgarh	139.22
4.	Goa	3.59
5.	Gujarat	1399.01
6.	Haryana	239
7.	Himachal Pradesh	31.18
8.	Jammu and Kashmir	133.81
9.	Jharkhand	0
10.	Kamataka	284.79

[1 December, 2016]	Unstarred Questions 257

written Answers to	Written	Answers	to
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1	2	3
11.	Kera1a	53.6
12.	Madhya Pradesh	672.5
13.	Maharashtra	957.36
14.	Odisha	347.5
15.	Punjab	435.37
16.	Rajasthan	110.87
17.	Tamil Nadu	163.49
18.	Uttar Pradesh	2070.04
19.	Uttrakhand	169.61
20.	West Bengal	709.59
21.	Andaman and Nicobar Islands	4.27
22.	Chandigarh	38.79
23.	Dadra and Nagar Haveli	2.03
24.	Daman and Diu	2.94
25.	Delhi	265.29
26.	Lakshadweep	0
27.	Puducherry	0
28.	Arunachal Pradesh	14.98
29.	Assam	394.29
30.	Manipur	365.28
31.	Meghalaya	14.49
32.	Mizaram	21.75
33.	Nagaland	0
34.	Sikkim	0
35.	Tripura	79.37
36.	Telangna	54.46
	Total	9714.23